## Representation from Airport Authority Communication Officers' Association

1362. SHRI AKHILESH DAS: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Airport Authority Communication Officers' Association has made some representations *viz.* "Charter of Demands" regarding their grievances;
  - (b) if so, the details thereof:
- (c) whether settlement effective from 1st April, 1996 has not been implemented so far;
- (d) whether Government propose to look into Charter of Demands to arrive at "Wage settlement"; and
- (e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) and (b) Yes, Sir. The Association submitted various demands regarding grant of allowances.

- (c) No, Sir. It has been implemented.
- (d) and (e) Do not arise.

## Private Airlines Operating on International Routes

1363. SHRI SANJAY DALMIA: DR. ALLADI P. RAJKUMAR: DR. D. VENKATESHWAR RAO:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of applications that are pending for grant of licence for private airlines to operate on international routes;
- (b) the guidelines that are being followed for granting such licences;
- (c) the details of private airlines operating
- (d) whether Government have undertaken any study about its impact on the national carrier; and
  - (e) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) Requests have been received from M/s Sahara Airlines and M/s Elbee Airlines for permission to operate on international routes. Similar requests were also received earlier from M/s East West Airlines and M/s Modi Luft, who are at present no operating.

(b) to (e) For the present, the Government do not propose to designate any private airline for operation on intenational sectors.

## Aircraft Availability Position of AI and IA

1364. SHRI S.M. KRISHNA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the losses suffered by Air India during the last two years, year-wise;
- (b) whether his attention has been drawn to the newsitem captioned "Delayed decision on MCLR may give Airbus an edge" appeared in the Hindustan Times dated May 18, 1998; if so, his reaction thereon;
- (c) whether Government has reviewed the aircraft availability position for domestic airlines *i.e.* IA and AI following recent sanctions imposed by US; and
- (d) if so, the details thereof and the action plan proposed in that direction?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) Detail of losses are as under:—

Loss (Rs in crores)

	Loss (Rs. III croics)
1996-97	296.94
1997-98	280.43(Provisional)

Year

(b) to (d) Expansion/renewal of fleet by the two airlines is a continuing exercise and depends on the resources of the airlines, traffic requirements, suitability of the aircraft type, viability of operations on various sectors/routes etc.